

beg to lay on the Table a copy of the Annual Assessment Report (Hindi and English versions) on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for various official purposes of the Union for the year 1975-76. [Placed in Library. See No. LT-3027/78].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) The Indian Police Service (Appointment by Promotion) (Third Amendment) Regulations, 1978, published in Notification No. G.S.R. 551(E) in Gazette of India dated the 13th November, 1978.

(2) The All India Services (Discipline and Appeal) Second Amendment Rules, 1978, published in Notification No. G.S.R. 1415 in Gazette of India dated the 2nd December, 1978. [Placed in Library. See No. LT-3028/78].

REVIEW & ANNUAL REPORT OF RURAL ELECTRIFICATION CORPORATION FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI FAZLUR RAHMAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Rural Electrification Corporation, New Delhi, for the year 1977-78.

(2) Annual Report of the Rural Electrification Corporation, New Delhi, for the year 1977-78 along with the Audited Accounts and the

comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3029/78].

ANNUAL REPORTS OF MISHRA DHATU NIGAM LTD. HYDERABAD AND BHARAT ELECTRONICS LTD., BANGALORE FOR 1977-78 AND TWO STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (1) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the company is being laid. [Placed in Library. See No. LT-3030/78].

(b) (1) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the company is being laid. [Placed in Library. See No. LT-3031/78].

MR. CHAIRMAN: Now, we take up Calling Attention. Shri N. Chandra Jain.

श्री सुबराज (कटिहार): सभापति महोदय! मेरा एक साल-पेटेन्शन था। बनबाव में 172 बावनी बहरीकी बराब से सर गए और 400 के सवबन बिनिस बसपतानों में पड़े हुए हैं। बर्नमेंट की ओर से कोई एक्शन नहीं लिया गया है, तिसके बाद-बाव बावनिवाँ को गिरफ्तार किया गया है ...